National Company Law Tribunal Allahabad Bench

CP NO.66/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE COMPANY: PAWAN SING KHIRWAR V/S PURANAGIRI PACKING PVT. LTD. & ORS

SECTION OF THE COMPANIES ACT: U/S 241/244 OF COMPANIES ACT, 2013

SL. NO. Name Designation Representation Signature

1.

2.

MENTION ORDER CP NO.66/ALD/2017

The case is taken up on being mentioned. At the request of Ld. PCS Ms. Monica Nanda, the date is now rescheduled i.e. 11th December, 2017 instead of 11th January, 2018.

Dated:08.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)